

**OFFICE OF THE DISTRICT & SESSIONS JUDGE(EAST), KARKARDOOMA  
COURTS, DELHI**

**TENDER NOTICE**

Tender (in seal covers) form is invited for the allotment of space for one **Tea/Coffee Vending Machine** situated at 1<sup>st</sup> Floor, I-Block, Karkardooma Courts Complex, Delhi. The detail of location and size of Tea/Coffee Vending Machine is as follow :

Sl. No.	Location	Size
1.	The space at first floor, 'I' Block adjacent to Gents Toilet	6 x 4 feet

The participants can obtain tender form alongwith other relevant details from Incharge, Nazarat Branch, East, Karkardooma Courts, Delhi from **07/08/2018 to 23/08/2018 till 3:00 P.M.** (working days) by making payment of **Rs. 200/- (Rupees Two Hundred Only)**, non refundable, by the demand draft from any nationalized bank in favour of **"District & Sessions Judge, East, Karkardooma Courts, Delhi"**.

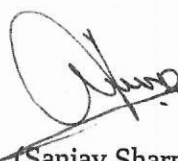
**Contract for allotment of space for one Tea/Coffee Vending Machine,  
at Karkardooma Courts Complex, Delhi for a period of 11 months**

**Minimum License Fee** : Rs. 21,501/- per month

**EMD** : Rs. 6,000/- (Attached alongwith tender form)

**Security Amount** : Three times of highest bid amount and submit the same at the time of awarded.

The tender form, completed in all respect be put only in tender box, placed in the Court No. 12, 2<sup>nd</sup> Floor, I-Block, Karkardooma Courts, Delhi on or before **23/08/2018 till 3:45 pm** which will be opened on the same day in the presence of tenderers. Tender form shall be put in tender box directly by the applicant/bidder only and tender form shall not be accepted by other means like Courier, post, speed post etc. The tender form received after the said date and time shall not be entertained and considered in any case.



(Sanjay Sharma-I)  
Addl. District Judge-cum-Officer Incharge,  
General Branch(East), Karkardooma Courts,  
Delhi.